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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 551/2021

## T. V. TODAY NETWORK LIMITED

..... Plaintiff

Through: Mr. Hrishikesh Baruah, Mr. Joy Banerjee, Mr. Kumar Kshitij and Ms. Mehak Dogra, Advocates

versus

## NEWS LAUNDRY MEDIA PRIVATE LIMITED & ORS.

..... Defendant

Through: Mr. Nipun Katyal, Adv.

For D-1 to 9

Mr. Rohan Ahuja, Ms. Shruttima Ehersa, Mr. Vatsalya Vishal and Ms. Amishi Sodani, Advs. for D-10 (through VC) Mr. Aadhar Nautiyal, Adv. for D-12

(M: 9205109664)

## **CORAM:**

SIDHARTH MATHUR (DHJS), JOINT REGISTRAR (JUDICIAL)

ORDER 24.01.2023

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Learned P.O is on leave today.

Put up the matter on **14.02.2023** for purpose already fixed.

Reader a/w SIDHARTH MATHUR (DHJS) JOINT REGISTRAR (JUDICIAL)

**JANUARY 24, 2023/PU**